GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 2979 TO BE ANSWERED ON 12.03.2021

Funds for Plantation Work

2979. SHRI SUDHEER GUPTA:

SHRI RAVINDRA KUSHWAHA:

SHRI RAVI KISHAN:

SHRI SUBRAT PATHAK:

SHRI RAJENDRA DHEDYA GAVIT:

SHRI BIDYUT BARAN MAHATO:

SHRI SHRIRANG APPA BARNE:

SHRI SANJAY SADASHIVRAO MANDLIK:

SHRI CHANDRA SEKHAR SAHU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has sanctioned funds for plantation work during 2020-21 under National Afforestation Programme in the country;
- (b) if so, the details of funds sanctioned and released to various States so far, State/UT-wise;
- (c) whether the Government has made any assessment regarding the areas where plantation work has been carried out and completed in various states during the Annual Work Programme and if so, the details thereof, State/UT-wise;
- (d) the names of States to whom central assistance is pending as on date along with the pending amount, State/UT-wise; and
- (e) the time by which the remaining assistance to States especially Uttar Pradesh is likely to be released?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

- (a) & (b) Yes Sir, during the year 2020-21 an amount of Rs. 40.42 crores have been released to 10 States under National Afforestation Programme (NAP), the State-wise details of which are given in Annexure I.
- (c) Concurrent monitoring and evaluation of the project is inbuilt in the guidelines of NAP scheme. The scheme is implemented through three tier system involving Joint Forest Management Committees (JFMCs) at village level, Forest Development Agencies (FDAs) at division level and State Forest Development Agencies (SFDAs) at State level and is also monitored by them by way of social auditing, field inspection etc. The SFDA also carryout independent evaluation of each FDA project during the project cycle, with focus

on peoples' participation, status of regeneration and improvement in vegetation cover. Submission of evaluation report is mandatory for approval and release of funds under the scheme.

(d) & (e) The proposals under NAP from State Forest Development Agencies (SFDAs) of Karnataka, Manipur, Bihar, Meghalaya, Tripura, Andhra Pradesh, Gujarat, Jharkhand and Haryana during the year 2020-21 were received in the Ministry but could not be considered due to non-availability of funds under the scheme. The State-wise details of proposed total cost by the above SFDAs and Central Share are given in Annexure II.

No proposal from SFDA Uttar Pradesh under NAP has been received in the Ministry for the year 2020-21.

Annexure I

Annexure referred to in reply to part (a) of the Lok Sabha Un-starred Question No. 2979 due for reply on 12.03.2021 by Shri Sudheer Gupta, Shri Ravindra Kushwaha, Shri Ravi Kishan, Shri Subrat Pathak, Shri Rajendra Dhedya Gavit, Shri Bidyut Baran Mahato, Shri Shrirang Appa Barne, Shri Sanjay Sadashivrao Mandlik, Shri Chandra Sekhar Sahu regarding 'Funds for Plantation Work'.

State wise details of Funds released under NAP during 2020-21

Sl. No.	Name of the State	Amount released (Rs. in Crore)
1	Bihar	0.80
2	Chhattisgarh	9.88
3	Himachal Pradesh	0.57
4	Madhya Pradesh	0.57
5	Orissa	13.67
6	Uttarakhand	1.06
7	Mizoram	7.40
8	Nagaland	4.27
9	Sikkim	0.88
10	Tripura	1.33
	Total	40.42

Annexure II

Annexure referred to in reply to part (d) and (e) of the Lok Sabha Un-starred Question No. 2979 due for reply on 12.03.2021 by Shri Sudheer Gupta, Shri Ravindra Kushwaha, Shri Ravi Kishan, Shri Subrat Pathak, Shri Rajendra Dhedya Gavit, Shri Bidyut Baran Mahato, Shri Shrirang Appa Barne, Shri Sanjay Sadashivrao Mandlik, Shri Chandra Sekhar Sahu regarding 'Funds for Plantation Work'.

State Forest Development Agency (SFDA) wise details of Proposals under NAP

received in the Ministry during 2020-21

Sl. No.	Name of SFDAs	Total cost (Rs. in Lakhs)	Central Share (Rs. in Lakhs)
1	Karnataka	2006.86	1204.12
2	Manipur	180.57	162.51
3	Bihar	923.45	554.07
4	Meghalaya	1877.00	1689.30
5	Tripura	644.41	579.97
6	Andhra Pradesh	873.75	524.25
7	Gujarat	533.36	320.02
8	Jharkhand	600.00	360.00
9	Haryana	1500.00	900.00
	Total	9139.40	6294.24
